SHRI M. P. BHARGAVA: May I know whether the displaced persons from Chhamb and Akhnoor living in the camps on the river Chenab have since been rehabilitated or they are still there?

SHRI JAISUKHLAL HATHI: There are, as my colleague said, 7,000 people. families, who have yet to be rehibilitated. Except 60 all others have gone to their original sites. Only 60 are in the camps.

SHRI OM MEHTA: The Minister said that there are 7,000 families who are still to be rehabilitated. There are some who have gone to the Chhamb area. How long will they be given assistance because they are not getting anything from their agricultural land?

SHRI JAISUKHLAL HATHI: Out of these 7,000 people, 2,000 families were resettled by April 1966. For them the question does not arise. Then 4,000 were to be resettled by the end of October 1966 and for the period from April to October we are considering giving them maintenance allowance. For the other 2,200 who are to be rehabilitated by April 1968. we are considering giving assistance.

SHRI A. P. CHATTERJEE: May I know whether the Minister is aware that due to the Indo-Pak war there has been influx of refugees into West Bengal also? May I know whether out of the sum of Rs. 15 crores, Ministry is thinking of which the spending for the rehabilitation of refugees, some amount will be diverted to Bengal? In this connection I may say that out of the total amount of Rs. 590 crores of assistance to the States, 30 per cent, is the general allocation for special needs but West Bengal has so far got only one crore although 30 per cent. of which comes to Rs. 170 crores. Will the Minister see this and in view of the great injustice done to the West Bengal Government in this matter of allocation of special need grants, will he

think of spendig somethig for Bengal for rehabilitating the refugees who have come in the wake of the Indo-Pak war?

SHRI JAISUKHLAL HATHI: The question relates to the displaced persons in Punjab, Jammu and Kashmir as well as Rajasthan who were displaced during the Pakistan hostilities. This amount of Rs. 15 crores is meant for the Western side and it does not include anything for the Eastern side.

SHRI A. P. CHATTERJEE: We are being neglected.

SHRI JAISUKHLAL HATHI: It is not a question of neglect. For the East Pakistan displaced persons, lots of amounts have been sanctioned and in the last Budget, if the Member remembers, we had quite a good amount, even more than this amount, sanctioned for East Pakistan refugees.

*268. [The questioners (Sarvashri Yella Reddy and P. K. Kumaran) were absent. For answer, vide cols. 2260 infra.]

*269. [The questioners (Sarvashri Niren Ghosh, M. S. Oberoi and Uttam Singh Dugal) were absent. For answer, vide cols. 2260-61 infra.]

INSTALLATION OF METERS TO RECORD TELEPHONE CALLS

*270 DR. (MRS). MANGLADEVI TALWAR: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government proposes to install meters to record telephone calls at the residences of the subscribers; and
- (b) if so, how long it will take to arrive at a decision in the matter?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIA-MENTARY AFFAIRS AND COM-MUNICATIONS (SHRI I. K. GUJ-RAL): (a) No, Sir.

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(b) Does not arise.

MANGLADEVI DR. (MRS). TALWAR: I would like to bring to the notice of the Minister that as the new type of telephones installed are very defective, exorbitant sums are being charged from the subscribers for wrong calls and there is no way to know by the subscribers what is the cause of that. There are meters for electric supply consumption, they have meters for water supplies and there is no reason why there should be no meter for the telephone calls specially when there is no way to the exact position. I was charged last year for the telephone calls for the months that I was never here when my telephone was not in use and nobody could get at it. Not only myself but my other colleagues were also charged similarly. I would like to know from the Minister if he is thinking of devising some other means, if not the meter to get over this difficulty?

SHRI I. K. GUJRAL: I have a great deal of sympathy with the Member if she was charged for the days that she was not here and I am look into that quite prepared to complaint. So far as the general situation is concerned, the calls put through on a telephone are regularly metered. The meters are installed in the exchanges and not in the residences of the consumers. Unlike the electric meters we have not yet been able to devise a design which can be cent per cent, tamper-proof. If we are able to devise such a tamperproof design, then we will think of installing it at the residences also. For the time being we are thinking that at least in those places where PBX Exchanges are there, as in hotels where they have to charge from the consumers, there we are thinking of giving them meters so that they can get money for payment purposes. Even there it will be the meter in the exchange on which the bills will be issued. Also we are examining the possibility that the STD meter and the local call meter

should be separated and for that a new design has been devised.

Thirdly we are prepared to examine the possibility that if any Member or any consumer particularly complaints that he is being overcharged and he is not satisfied by the enquiries that we make, we can give, on special request, a meter at his residence later on, not now but after a year, when they can compare the total calls but for billing purposes the meter in the Exchanges will be used for final reading.

(Several Hon. Members stood up).

PROF. SATYAVRATA SIDDHAN-TALANKAR: There is a telephone installed in Mathura Road which . . .

MR. CHAIRMAN: I am coming to you also. One gentleman is standing and speaking, you see.

SHRI V. M. CHORDIA: We have been standing also.

AN HON. MEMBER: And Mr. Sapru there has been standing for some time.

MR. CHAIRMAN: I must apologise to you, Professor. Let Mr. Sapru put his question.

SHRI P. N. SAPRU: I think all these meters and bills are wrong. I have paid very heavy bills for telephone calls. I cannot understand on what basis the calls were calculated. I think there is something wrong with the telephones, something wrong somewhere. I think the hon. Minister should investigate into this matter. They had put down some 600 calls when I was not here even and I have had to pay more than Rs. 500 this year.

SHRI I. K. GUJRAL: I have great respect for the hon. Member who is a senior Member and I cannot but take no ice of what he says. The only thing I would submit is that one of the reasons for this increase is the

introduction of subscribers trunk dialling system. The subscribers may look after the telephone instruments more carefully. In one's absence the servants or guests or somebody else can misuse the telephone. I would like to give only one example which may perhaps convince hon. Members to some extent. Ever since the STD came the growth of trunk calls has considerable. Between very Delhi and Lucknow or between Delhi and Jaipur the trunk calls have gone up 70 or 75 times. They run to thousands. Therefore, I submit that it will be better to look after the instruments more carefully. locked up. That will help. So far as individual complaints are concerned I can assure the hon. Members that we are willing to look into them and we do look at every complaint as carefully as we can.

Oral Answers

PROF. SATYAVRATA SIDDHAN-TALANKAR: Sir, I yielded to Dr. Sapru.

MR. CHAIRMAN: The lady standing there may put her question.

श्रीमनी विद्यावती चतुर्वेदी : सभापति महोदय, मैं मंत्री महोदय से जानना चाहंगी कि क्या यह भी माननीय मंत्री महोदय को ज्ञात है कि ग्राये दिन हमारे टेलीकोन डिसकनेक्ट रहते हैं। इसके श्रतिरिक्त मध्य प्रदेश का शायद कोई भी शहर डाइरेक्ट कनेक्शन में नहीं श्राता है श्रीर जिन दिनों हमारे यहां टिकटों वाले हिसाब किताव से बहुत से मेहमान ग्राये थे, उन दिनों देशीफोन का जिल कम आया भीर जन दिनों मैं वाहर थी तब उससे कई गना श्रधिक बिल ग्राया। क्या यह जानकारी ग्राप लेंगे कि ऐसा क्यों होता है ग्रीर इसमें **क्या** गड़ाड़ी है ? इसके साथ साथ आप के कर्मचारियों को दम दस बार लिखने के वावजूद कि हमारा टेलीफोन डिसकनेक्ट है कोई सुनता नहीं है। तो क्या इस तरफ भी ग्राप उचित कदम उठायेंगे ?

श्री ब्राई०के०गजराल : सभापति महोदय, एक बात ग्रानरेबिल मेम्बर को यकीन दिलायें कि हमें इस बात का ग्रहसास है कि टेलीफोन सर्विस उतनी श्रच्छी नहीं है जितनी होनी चाहिये। इसलिये मैं ऐसी कोई चीज कहने को तैयार नहीं हुं कि हमारी टेलीफोन सर्विस मुकम्मल तौर पर अच्छी है।

भी डाह्याभाई व० पटेल : कांग्रेस राज्य में क्या ग्रच्छा है?

भी ग्राई० के० गुजराल: ग्राप के राज्य में भ्रब देख लेंगे। तो एक चीज मैं कहना चाहता हूं कि भौर वह यह है कि चाहे कोई कम्प्लेन्ट ग्राये, उसके मुताल्लिक पूरी तवज्जह दी जाती है। तीन बातें में श्रापसे श्रर्ज करना चाहता हूं। एक तरीका यह है कि 15 दिन के बाद हर मीटर का रूटीन चेकिंग किया जाता है। इसके ग्रलावा जब कोई मेम्बर या सबसक्राइवर कम्पलेंट करे कि मेरा मीटर ठीक नहीं चलता, उस उक्त हम दो चीजें करते हैं। एक तरीका यह है कि हम पैरेलल मीटर लगा देते हैं श्रीर यह देखते हैं कि दोनों मीटर्स में रीडिंग टेली करती है, ठीक है या नहीं। फिर भी परसिस्ट करें तो श्राबजर्वेशन मीटर लगा देते हैं श्रीर म्रापरेटर के जरिये हर काल पास करते हैं। उसका कागज पर रिकार्ड रख लेते हैं श्रीर यह बना देते हैं कि किस सब्पकाइवर ने कौन से नम्बर को डायल किया ग्रौर कब डायल किया । वहपूरा रिकार्ड रखा जा है। इसके बावजूद भी टेलीन हो तो भी हम भदा करने को तैयार है। ग्रगर ग्रानरेबिल मेम्बर चाहें तो चल कर के एक्स**चेंज** में देखें श्रीर उसमें उनका मालम होगा कि यह िल्कूल फुली ख्राटोमेटिक चीज है जिस में कोई गडवड होने का चांस नहीं है। सिर्फं यही है कि ए त्रार होना चाहिये।

प्रो० सत्यवत सिद्धान्तालंकार : सभा-पति महोदय, ग्रभी मंत्री महोदय ने यह

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बताया कि वे हर एक बात बहन ही घ्यानपूर्वक करना चाहते हैं। जहां तक मंत्री महोदय का संबंध है, वे बहत ही श्रच्छे तरीके से काम करते हैं. इसमें कोई संदेह नहीं है। परन्त ग्रापके जा कार्यकर्ता हैं वे उतना ही श्रष्यान से काम करते हैं। उसका एक चदाहरण मैं भ्राप को देना चाहता हं। एक टेलीफोन, मेरा तो नहीं, लगभग मेरा मथुरारोड पर लगाया है श्रीर वह लगभग बन्द ही रहा है। वहां मकान में ताला लगा रहता है। लेकिन उसका 250 ए० 260 ए० हर महीने बिल ग्राता है भीर वह हम को झक मार कर के पड़ता है। हम भ्राप के कार्यकर्ताओं से कहते रहते हैं कि श्राप खद श्राकर के देखिये. लेकिन कोई सुनने वाला नहीं है। इसी तरह से औरों के बिल ग्राते होंगे। भाप तो ठीक काम करते हैं, लेकिन का स्टाफ भी कुछ नहीं करता है।

श्री माई० के० गुजराल: सतापति महोदय में माननीय मेम्बर का वहत मुशकर हं कि उन्होंने कम से कन मेरे मताल्लिक यह नह। कि मैं ठीक काम करता ह।

भी राजनारायण: क्या कहा?

भी प्राई०के० गजराल: यही कहा है कि मैं ठीक काम करता हं।

भी राजनारायण : उन्होंने कहा कि माप ध्यानावस्थित रहते हैं, यानी विल्कूल घ्यान ही नहीं देते हैं।

भी ब्राई० के० गुजराच: मैं एक बात का यकीन दिलाता हूं कि जहां तक इस नम्बर का ताल्लुक है जिस के मुताल्लिक भ्रापने जिक किया, अगर मझे नम्बर बता देंगे तो मैं उसके मुताल्लिक पूरी जांच करके म्रापको यकीन करा दुंगा।

SHRI B. K. P. SINHA: May I know whether the hon. Minister is aware of a problem of a slightly different nature? Very often when we dial a particular number we are informed from the other side that it is wrong. In that case also because it is automatic one is charged. And because it is an automatic system when a wrong number is connected what can we do? Every day some four or five calls are put through by me and they are of this nature. The reply is that I have got the wrong number, I take care to check up that it is really the correct number that I am connecting

SHRI I. K. GUJRAL: I am aware that the numbers can be wrongly connected and the meter recording also may be wrong. One of the remedies is for the subscriber to ring up the Supervisor immediately. that way he can get credit for the

SHRI A. D. MANI: May I ask the hon. Minister how these local calls are metered? Are they metered by a common meter in the Exchange or is there a separate meters for every And will he give permisnumber? sion to the telephone subscribers to go to the Telephone Exchange and inspect the meter from time to time and satisfy themselves that they are in sound working order? A large number of people feel that they are being charged for calls which they did not make. We would like to know whether these meters are working properly.

SHRI I. K. GUJRAL: I may tell the hon. Member that every telephone has a meter. Secondly so far as visiting and inspecting the meters is concerned not only the hon. Member but every subscriber is welcome to go to the Exchange and see for himself. It is not a question of permitting. They are welcome, I say, because it makes the subscriber understand how the telephone works and how the meter is functioning.

श्री जगत नागायस: मैं वजीर साहब से यह पूछना चाहता हूं कि जो डाइरेक्ट डायर्लिंग हो गई है बेटवीन कानपूर ऐंड डेलही,

वेटीवीन डेलही ऐंड जालंधर या श्रौर शहरों के बीच इसकी वजह से लोकल काल्स सफर होती हैं श्रौर जिस दिन से लोकल काल्स सफर होनी शुरु हुई हैं, तब से इसके चार्जेज भी ज्यादा हो गये हैं तो क्या इनको वंरी-फाई करने के िये कोई तरीका नहीं हैं ? क्या वजीर साह बतलायेंगे कि क्या कोई ऐसा तरीका वे करेंगे कि ये जो लोकल काल हो जाती हैं, इनको वेरीफाई कर सकें श्रौर यह मालूम कर सकें कि जितना खर्चा ग्रा रहा है वह ठीक है या गलत हैं ?

श्री श्राईं के गुजराल : इसी लिये सभापित महोदय, मैंने श्रर्ज किया था जब सवाल का जबाब दिया था।

(Several hon. Members spoke)

MR. CHAIRMAN: How many people would like to talk? Twenty? I have allowed some ten or more. I shall then take up one question only and keep quite. The whole House wants to take part. I do not know where I am. I don't know what to do. Suggest to me what I should do.

श्री श्राई ० के ० गुजरा न : सभापित महोदय, माननीय मेम्बर ने यह पूछा था कि लोकल काल्स के लिये श्रीर सब्सकाइवर ट्रन्क काल्स के लिये क्या श्रलग श्रलग मीटर है। हमने एक नये मीटर का डिजाइन बनाया है जो चन्द महीनों में बन जायगा श्रीर जो कन्ज्युमर यह चाहेंगे उनके सब्सकाइवर ट्रन्क काल्स के लिये श्रीर लोकल काल्स के लिये श्रीर लोकल काल्स के लिये श्रलग श्रलग मीटर लगा दिये जायेंगे ताकि उनको पता चल जाय कि ट्रन्क काल का बिल कितना है श्रीर लोकल काल्स का बिल कितना है।

भी राजनारायण : यह कब तक लग जायगा ।

श्री ग्राई० के० गुजराल : इसमें तकरीबन एक बरस लग जायगा । (Several hon. Members stood up) MR. CHAIRMAN: I think many people have taken part. Next question.

Cost of Maintaining Union Ministers

*271. SHRI JAGAT NARAIN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total cost of maintaining a single Union Cabinet Minister every month including salary, accommodation and other expenses;
- (b) whether there is a proposal to bring down this cost;
- (c) the amount spent annually to maintain the entire Union Cabinet of Ministers inclusive of Ministers of State and Deputy Ministers; and
- (d) whether Government propose to effect a reduction in this expenditure; and if so when?

THE MINISTER OF HOME AF-FAIRS (SHRI Y. B. CHAVAN): (a) and (c) A statement is attached. [See Appendix LXI, Annexure No. 12.]

(b) and (d) No such proposal is under consideration.

श्री जगत नारायण : वजीर साहब ने एक स्टेटमेंट टेबल पर रख दिया है। उसमें उन्होंने क्वेश्चन का 'डी' जो है—

"Whether Government propose to effect a reduction in this expenditure; and if so, when?"

उसका कोई जवाब नहीं दिया । मैं चाहूंगा कि इसका भी कोई जवाब दें। जो उन्होंने स्टेटमेंट सप्लाई किया है उसमें उन्होंने स्टेट मिनिस्टर और फुल मिनिस्टर की जो तनस्वाह बताई है वह 2250 रुपए है, सम्पच्यरी एलाउंस 500 रुपये है, रेन्ट ग्राफ बिल्डिंग 650 रुपये, इलेक्ट्रिसिटी एंड वाटर चार्जेज 200 रुपये, रेन्ट ग्राफ फर्नींचर